

(b) Yes.

(c) **Shri B. M. Bhat**, Junior Inspector of Mines.

(d) It will not be proper to lay on the Table of the House a copy of the report as it contains information which has been acquired by the officer in the course of his investigation and which, under section 10 of the Mines Act, 1952, has to be regarded as confidential.

Shri Vittal Rao: Is it a fact that the practice of lending support to loose roofs and loose coal seams by means of logs of sawn timber has been given up in order to economise expenditure?

Shri V. V. Giri: I do not think so.

Shri Vittal Rao: Is it a fact that the accident could have been avoided if there had been proper inspection of mines by the pit manager and the assistant pit manager?

Shri V. V. Giri: There has always been a proper inspection and the supervising officials are generally careful.

Shri Raghavaiah: Was any compensation given to the families of the deceased workers?

Shri V. V. Giri: I am sure, it would have been given.

WORKERS OF SINGARANI COLLIERIES

*1786. **Shri Vittal Rao**: Will the Minister of Labour be pleased to state:

(a) how many workers of Singarani Collieries, Kothagudium, have been provided with quarters;

(b) the number of those living in the huts; and

(c) the number of those who are not provided either with quarters or huts?

The Minister of Labour (Shri V. V. Giri): (a) 4,500.

(b) 6,500.

(c) 500 as they stay in villages outside the colliery area.

Shri Vittal Rao: May I know the amount set apart for housing for the year 1952-53?

Shri V. V. Giri: I have not got that information here. But I may say that after the integration of Hyderabad State was effected and the welfare fund was taken over by the Central Government the colliery owners have been promised a subsidy for building houses and today 320 of them have been completed up to the basement level. A request for subsidy for these houses is under consideration.

Shri Vittal Rao: Out of the sum of Rs. 20 lakhs earmarked for housing in Hyderabad State, how much has been allocated for housing in mine areas?

Shri V. V. Giri: I will be glad to have notice of that question and I shall answer it exhaustively.

Shri B. S. Murthy: May I know whether the mine-owners have any scheme for housing of labourers and if so, how many houses on a permanent basis are to be constructed annually?

Shri V. V. Giri: That depends upon the funds available.

Mr. Speaker: But have they got any scheme of regular housing—that is his question.

Shri V. V. Giri: They are considering a regular scheme. This committee is only functioning just now after integration.

Shri K. K. Basu: Is the Government in a position to tell us when these 6,000 labourers who are living in huts will be provided with living room?

Shri V. V. Giri: As soon as possible.

DISPLACED PERSONS TRAINED IN VOCATIONAL TRADES

*1787. **Shri Vidyalankar**: Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons trained in vocational trades up to 31st March, 1952;

(b) the number of those proposed to be trained in the year 1952-53, and the expenditure to be incurred for this; and

(c) the number of displaced persons so trained, who are gainfully employed in the same line, and the number of those, who are employed in any other line, and number of those who are still unemployed?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 59,673.

(b) (i) 23,642.

(ii) Rs. 1,35,09,200.

(c) The information is not available.

Shri Vidyalankar: Does Government keep any records to find out how far the refugees have really been benefited by this technical training?

Shri A. P. Jain: During the course of the Budget Debate I said that we have not much information about these trainees. When a trainee leaves the

institution, it is up to him to supply the information or not. Unfortunately, very few of those who receive training supply information about their subsequent employment or work.

श्री एम० एल० द्विवेदी : क्या मैं माननीय मंत्री महोदय से पूछ सकता हूँ कि जिन लोगों को भिन्न भिन्न प्रकार के पेशों की शिक्षा दी जाती है उन शिक्षित लोगों को सरकार नौकरी में लगा लेती है या उनको बाहरी काम में लगाया जाता है। और क्या ऐसे भी कोई लोग हैं जिनको अभी तक काम नहीं मिला है ?

श्री ए० पी० जैन : सरकार के पास तो आम तौर से कोई काम होता नहीं है, लेकिन जो निजी तौर से उद्योग घंघ करने वाले लोग होते हैं उनके यहां इन लोगों को नौकरी मिल जाती है या वह अपना काम शुरू कर देते हैं। कुछ ऐसे लोग भी हो सकते हैं जिन्होंने काम नहीं किया और कुछ ऐसे भी हो सकते हैं जिनको काम नहीं मिल सका।

Shri B. K. Das: With reference to answers to parts (a) and (b) of the question, may I have separate figures with regard to West Bengal?

Shri A. P. Jain: The number of displaced persons trained in West Bengal in vocational trades up to 31st March 1952 was 7,528. The number proposed to be trained in 1952-53 is 11,970.

Sardar Hukam Singh: Have Government considered the question of taking up a survey to find out what number or percentage of trainees have really been employed in any vocation?

Shri A. P. Jain: I cannot promise that. It is a question of money. The trainees are spread all over India and what would be the amount required

for carrying out such a survey has yet to be investigated. Whether it would be worth while carrying out such a survey, I do not know.

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि जो लोग स्वयं अपना पेशा शुरू करना चाहते हैं उन्हें क्या सरकार कोई धन लोन के रूप में देती है।

श्री ए० पी० जैन : जी हाँ, देती है और अभी जो एक नई विधि निकाली गई थी उसमें कहा गया था कि आइन्दा जो छोटे कर्ज हैं वह उन्हीं लोगों को दिये जायेंगे जो इस प्रकार के कामों की शिक्षा पा कर के निकलेंगे। उस बात पर अमल किया जायेगा ?

नदी घाटी परियोजनाएं

*१७८८. **सेठ गोविन्द दास :** क्या सिंचाई तथा विद्युत मंत्री यह बतलाने की कृपा करेंगे कि भारत सरकार द्वारा हाथ में ली गई नदी घाटी परियोजनाओं से भारत के किन भागों को लाभ पहुंचने की प्रत्याशा है और किस वर्ष से ये परियोजनायें खाद्यान्न-उत्पादन की वृद्धि में सहायता देने लगेंगी ?

The Minister of Finance (Shri C. D. Deshmukh): The Government of India have not directly undertaken any river valley project in India. However, they are financing the execution of the Hirakud, Bhakara-Nangal and Damodar Valley Projects. A statement is placed on the Table of the House indicating the areas benefited by these schemes and the year in which they will begin to help in further food production.

STATEMENT

Name of Project	Areas to be benefited	Year from which further food production will result.
Bhakra-Nangal	Hissar, Rohtak, Karnal and Ferozepur districts of Punjab (I) ; Bikaner division in Rajasthan and Patiala district in PEPSU.	1951-52
Hirakund	Sambalpur, Cuttack and Puri districts in Orissa State.	1955-56
Damodar Valley Schemes.	Burdwan, Howrah, Hooghly and Bankura districts in West Bengal.	1952-53